Impect of naxalism on coal production

2185. SHRI T.M.SELVAGANAPATHI: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that the production of coal has suffered in some naxal affected States;
 - (b) if so, the details thereof;
- (c) whether Government has taken steps to improve the coal production in those States; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) Production of coal suffered due to Naxalite activities in Central Coalfields Limited (CCL) Jharkhand State. Loss in coal production on account of naxal bandhs during the period April'12 to Feb'13 in CCL was approximately 1.6 Lakh Tonnes.

(c) and (d) As such, Police & Public order are State subjects and action with respect to maintenance of law and order lies primarily with the State Governments. The Ministry of Home Affairs has stated that the Central Government closely monitors the situation and supplements the efforts of the State Governments over a wide range of measures including assisting them under security and development related schemes. Separately, the Central Coalfields Ltd. (CCL) has indicated that they are trying to make up the loss in production by increasing coal production on other working days.

Compensation of displaced families

2186. SHRIMATI GUNDU SUDHARANI: Will the Minister of COAL be pleased to state:

- (a) the number of families lost their land in Singareni and other coalfields that fall under CIL, so far, coalfield-wise and company-wise;
- (b) how many families have been provided with employment, compensation etc., coalfield-wise and company-wise; and
- (c) what efforts the Ministry has made to impart skill development, etc., to those families which have been displaced from their land, with a particular reference to Singareni Collieries Company Limited?